

**Shortage of drinking water in Orissa**

5013. SHRI RAHASBIHARI BARIK : Will the PRIME MINISTER be pleased to state :

i(a) whether Goveinumeait have identified the placet in Orissa which are facing acute shortage of drinking water;

'(b) if so, what are those places;

(c) the number of problem villages in that State as on the 31st March, 1994;

(d) whether Government have drawn up scheme to provide drinking water in the caricity areas as well as problem villages;

'(e) if so, the details thereof; and

-(f) the 'Specific schemes drawn up for Keonjhar garh ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI PATEL) :

(a) and (b) Yes, Sir. As per the survey of 1985, there were 1000 partially covered villages in the State of Orissa as on 31-3-93. The State Government has, however, carried out a fresh survey on the status of drinking water in rural habitation's.

'(c) As on 31-3-1994, there was no source problem village in Orissa as per 1985 survey.

'(d) .and (e) Schemes in scarcity area\* problem villages and partially covered vil-lages are taken up under State Sector MNP, ARWSP and RGNDWM as also Calamity Relief fund. The State Govt, had provided Rs. 2.50 crore as scarcity works. Ths Central Govt, had released Rs. 23.60 crore under ARWSP in 1993-94, inclusive of Rs. 2.57 crore for drought affected area@ in Koraput, Kalahandi and Bolangir districts

and Rs. 2.00 crore as special assistance over and above the normal allocation.

(f) No specific schemes ha@ been drawn up by the Cental Government for Keoo-jhiargadi as it as a town area.

**Plantation programme in waste land of Orissa**

5014. SHRI RAHASBIHARI BARIK : Will the PRIME MINISTER be pleased to state :

(a) whether Government propose to undertake plantation programme in the wastland in the State of Orissa as alternative source of energy in order to cater to the growing fuel problem in that State;

(b) if so, the schemes drawn up and fund earmarked for the purpose; and

(c) the details of wasteland identified in that State for the purpose ?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (DEPARTMENT OF WASTELANDS DEVELOPMENT) (COL. RAM SINGH) :

(a) and (b) Afforestation/tree planting activities: on lands including wastelands are being carried out in the State of Orissa under the various Central and State Government Schemes. In order to promote a multi-species plantation these afforestation/tree planting activities include planting of fuelwood, horticulture, timber and energy species. To concentrate on one specie\* alone would lead to mono-culture and will not meet the demand for fuelwood, fodder, fruit and food of the local people. These schemes are monitored under Point No. 16 of the 20-Point Programme. The physical and financial targets far afforestation/tree planting are fixed on year to year basis depending upon availability of funds under the Central and State Plants. The targets and achievement under the 20-Point programme of the last three years are :—

(Seedling in lakhs nos.)  
(Area in hectares)

Year	TARGET		ACHIEVEMENT	
	Seedling distribution (For planting on private lands)	Area (Public lands including forest lands)	Seedling distribution (For planting on private lands)	Area (Public lands including forest lands)
1	2	3	4	5
1991-92	300	57,000	428.52	58,389.80
1992-93	500	60,000	425.42	74,134.85
1993-94	550	75,000	390.04	70,819.00

(c) The Department of Wastelands Development has commissioned National Wastelands Identification Project with the collaboration of the National Remote Sensing Agency. Under this Programme 228 districts in the country having more than 5% of the geographical area as wastelands have been mapped. Precise information regarding the whole country including Orissa is not available. However according to one estimate, the extent of wastelands in Orissa is 6.38 million hectares.

#### **Amorphous Nature of Alkaline Solids**

5015. SHRI JAGANNATH SINGH : Will the PRIME MINISTER be pleased to state :

(a) whether Government are aware of the technology of "Amorphous Nature of Alkaline Solids" developed by Seema Bhatia of Delhi University; and

(b) if so, the details thereof and what action is taken by Government in this regard till now ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND THE MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) and (b) Government is not aware of the technology developed by Ms. Seema Bhatia of Delhi University.

#### **Commercialisation of the knowledge base of C.S.I.R.**

5016. SHRI SARADA MOHANTY :  
SHRI SOM PAL :

Will the PRIME MINISTER be pleased to state :

(-a) whether an expert committee has suggested an action plan to commercialise the knowledge base of the Council of Scientific and Industrial Research (CSIR) as an incentive to scientists for industrial research; and

(b) if so, what are the details thereof and what action has been taken or is being taken thereon ?

THE MINISTER OF STATE IN THE PRIME MDSIBR'S OFFICE AND THE MINISTER OF STATE UN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sr.

(b) The Mashelkar Committee appointed for the purpose had inter-alia recommended revival of earlier practice of sharing of monies/earnings realised from licensing of intellectual property, contract R&D and S&T services with those engaged in generation and marketing of knowledgebase.

The Committee accordingly suggested that 40% of the intellectual fee for all contract research projects, intellectual property licencing and 20% of net surplus of S&T services could be distributed as incentive to such staff.

These recommendations have been approved by the CSIR Society with effect from 1st April, 1994.

#### **Further research on earthquakes after failure of predictions**

5017. DR. SHRIKANT RAMCHANDRA JICHKAR : Will the PRIME MINISTER be pleased to state :

(a) whether new research is being mad\* in view of the recent earthquake in Maharashtra and the failure of predictions in this area;

(b) if so, what are the details thereof;

(c) whether the same people who have proved an utter failure in research on earthquakes have been given the task of fresh research or whether experts are being brought afresh for this purpose; and

(d) what are the details in this regard ?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND THE MINISTER OF STATE IN THE DEPARTMENTS OF ATOMIC ENERGY, SPACE AND THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a)